

ITEM NO.901

COURT NO.1

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.1012/2002

PROPERTY OWNERS ASSOCIATION & ORS.

Appellant(s)

VERSUS

STATE OF MAHARASHTRA . & ORS.

Respondent(s)

(With IA No.146568/2022 - INTERVENTION APPLICATION)

WITH S.L.P.(C) No.5777/1992 (IX)

S.L.P.(C) No.5204/1992 (IX)

S.L.P.(C) No.8797/1992 (IX)

S.L.P.(C) No.7950/1992 (IX)

S.L.P.(C) No.4367/1992 (IX)

W.P.(C) No.934/1992 (X)

S.L.P.(C) Nos.6191-6192/1992 (IX)

S.L.P.(C) No.6744/1993 (IX)

S.L.P.(C) No.2303/1995 (IX)

S.L.P.(C) No.13467/1995 (IX)

W.P.(C) No.660/1998 (X)

W.P.(C) No.342/1999 (X)

W.P.(C) No.469/2000 (X)

W.P.(C) No.672/2000 (X)

W.P.(C) No.66/2024 (X)

Date : 24-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

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**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Put up for further hearing tomorrow (25 April 2024) as a part heard matter.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**